

main components of the State resources as estimated by the State Government earlier and as emerged after discussion with the State officials. [Placed in Library. See No. LT-753/67].

Power Supply Available in Manipur

3339. Shri M. Meghachandra: Will the Minister of Irrigation and Power be pleased to state:

(a) the total power supply at present available in the Union Territory of Manipur and the details of the sources of supply;

(b) whether there is any prospect for increasing the supply in the immediate future; and

(c) whether the power supply is going to be handed over to an Electricity Board for management, if so, when and the basis thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The aggregate installed generating capacity in Manipur, at present, is 1450 KW. The sources of supply are:

- (i) Imphal Diesel power house—1000 KW.
- (ii) Two small Diesel power stations connected to Imphal system—150 KW.
- (iii) Leimakhong Hydro-Electric Power Station—300 KW.

TOTAL:—1450 KW.

(b) Yes.

(c) There is no proposal to hand over the electricity supply in Manipur to an Electricity Board.

Outlay for Irrigation Schemes in Manipur

3340. Shri M. Meghachandra: Will the Minister of Irrigation and Power be pleased to state:

(a) the total outlay spent on irrigation schemes in the Union Territory of Manipur during the Third Five Year Plan;

(b) actual area irrigated so far;

(c) the outlay proposed for the Fourth Plan period; and

(d) the plan for irrigation in the Fourth Plan, if any?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No expenditure was incurred on major and medium irrigation schemes during the Third Five Year Plan in Manipur.

(b) The Manipur Administration had proposed an outlay of Rs. 250 lakhs for major and medium irrigation schemes in Fourth Plan, which is yet to be finalised.

(c) No potential has been created so far from major and medium irrigation schemes.

(d) The Manipur Administration proposes to take up construction of a contour canal to utilise the waters of the Loktak Lake in Fourth Plan.

L.I.C. Offices Abroad

3341. Shri Jyotirmoy Basu:

Shri K. Halder:

Shri Bhagwan Das:

Shri C. K. Chakrapani:

Shri E. K. Nayana:

Will the Minister of Finance be pleased to state:

(a) the number of L.I.C. offices which are located in the foreign countries;

(b) what is the total establishment cost for those offices during the last three years;

(c) the total business done during the said period; and

(d) the total profit earned from those offices during the said period?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-754/67].

(d) The information is being collected and will be laid on the Table of the House when received.

Selling of Contaminated Oil by I.O.C.

3342. Shri G. S. Mishra: Will the Minister of Petroleum and Chemicals be pleased to state the procedure for selling of contaminated oil by the Indian Oil Corporation to the private parties?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramiah): Contaminated products which cannot be utilised by rectification or otherwise are normally disposed of by the Indian Oil Corporation Limited after inviting quotations from the Trade.

Import of Foreign Literature

3343. Shri B. N. Shastri: Will the Minister of Finance be pleased to state:

(a) the amount of foreign exchange spent for importing foreign literature—books and journals—during the year 1965-66;

(b) whether Government are aware that a good number of obscene books are also being imported; and

(c) if so, whether Government propose to set up a machinery for screening the books?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The amount of foreign exchange spent for importing foreign printed books, journals and periodicals, during the year 1965-66 is given below:—

Printed Books—Rs. 255 lakhs.

Journals & Periodicals—Rs. 7 lakhs.

(b) The Government are not aware of any large scale importation of

obscene magazines and books from foreign countries. Occasionally, however, some stray imports of such books are noticed by the Custom Houses.

(c) The Customs authorities exercise a check over imported books and magazines and any obscene material which comes to light is confiscated under the Customs Act. The Government have appointed some persons of eminence in the field of literature and art to help the Customs authorities in distinguishing works of art and literature from obscene publications.

Price of Petroleum

3344. Shri B. N. Shastri: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that price of petroleum is the highest in Assam where it is produced;

(b) if so, whether Government propose to introduce uniformity in price on all India basis; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramiah): (a) Yes, Sir.

(b) and (c). This question has been examined in the past and the decision taken was that uniform prices are not practicable. The matter is, however, being reviewed in the light of the recent report of the Parliamentary Committee on Public Undertakings on the Working of the Indian Oil Corporation Limited.

Slum Clearance in Bombay

3345. Shri George Fernandes:
Shri S. M. Joshi:
Shri Madhu Limaye:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of money provided from the central funds for slum clear-